

(4)

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 18th Sept 2019

PRESENT : SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL)  
SHRI VEERA BRAHMA RAO AREKAPUDI, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/55/KOB/19  
UNDER SECTION : 241-242  
NAME OF THE PETITIONER(S) : SAJAN THOMAS  
NAME OF THE RESPONDENT(S) : PARAGON POLYMERS PRODUCTS PVT LTD

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature
Venkatesh Arbath	Adu			
Akhil Suresh	Adu			

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature
Joseph Kodianthara				
Sandosh Mathew				
Vijay V. Paul				
Divya Sara Manman				

18th Sept 2019(4)

**Office Notes**

**Order**

Learned counsel for respondents submitted that the Memo filed by them today before the Bench may be allowed to be withdrawn. Allowed. Memo stands closed.

Learned counsel for the respondents submitted that the respondents will give all documents/records relating to salary revision etc. by tomorrow and a joint sitting of both parties will be held on 23.9.2019 to sort out the issue. List for final hearing on 26.9.2019.

List for Hearing  
on 26/09/2019.  
S.P.  
18/9

Sd/-

**Veera Brahma Rao Arekapudi**  
Member (Technical)

Sd/-

**Ashok Kumar Borah**  
Member (Judicial)